

**GOVERNMENT OF INDIA
MINISTRY OF COAL
RAJYA SABHA
UNSTARRED QUESTION NO. 2116
TO BE ANSWERED ON 20.03.2023**

Increasing dues of power producers to coal mining PSUs

2116. Shri Abdul Wahab:

Will the Minister of Coal be pleased to state:

- (a) whether it is a fact that an increasing trend in outstanding dues of power producers to coal mining PSUs has been witnessed, if so, details thereof;
- (b) the total amount of outstanding dues to coal mining PSUs; and
- (c) the effects it will have on financial health of coal mining PSUs?

ANSWER

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES

(SHRI PRALHAD JOSHI)

(a) to (b): Outstanding dues payable by Power Sector for the coal sales by Coal India Limited (CIL) and The Singareni Collieries Limited (SCCL) are as under:

[₹ in Crore – (provisional)]

Coal Mining Public Sector Undertaking (PSU)	Dues as on 31.03.2022	Dues as on 28.02.2023	Increase / Decrease over 31.03.2022
CIL	13335.91	16629.41	(+) 3293.50
SCCL	5755.5	3713.15	(-) 2042.35

(c): Increase in outstanding dues of the coal mining PSUs impacts the working capital and cash flow position of the coal company.
